

29

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.102 of 1996.

Between

Dated: 19.3.1996.

M.Venkateshwara Rao

...

Applicant

And

1. Chief Commissioner of Income Tax, Andhra Pradesh, 8th Floor,
Aayakar Bhavan, Bashirbagh, Hyderabad.

2. S.A.Saleem.

3. B.Shanthi kumar.

...

Respondents

Counsel for the Applicant : Sri. G.V.R.S.Vara Prasad.

Counsel for the Respondents : Sri. V.Rajeshwara Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

O.A.102/96.

Dt. of Decision: 19-03-96.

ORDER

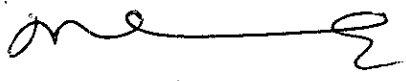
I As per Hon'ble Shri R. Rangarajan, Member (Admn.) I

This OA is called today at the request of both the sides as this OA is similar to OA.No.262/96.

2. This OA is filed praying for a declaration that the seniority list relating to the grade of Income Tax Inspectors published by R-1 as on 01-09-94 in so far as it relates to the applicant and respondent No.2 and 3 whereby respondents No.2 and 3 are shown as seniors to the applicant by holding it as illegal, arbitrary and contrary to the directions of the Central Board of Direct Taxes and for a consequential direction to R-1 to refix the seniority of the applicant by placing him above the respondents No. 2 and 3 with all cosequential benefits.

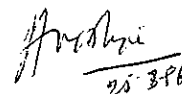
3. The learned standing counsel produced the letter Cr.No. 351/Estt./1996 dated 26-02-1996, wherein the applicant is at Sl.No.31, Respondents No.2 and 3 are at Sl.No. 75 and 77 respectively. In view of the fact that the department themselves have shown the applicant as senior to Respondents No.2 and 3, the OA has become infructuous.

4. In the result, the OA is dismissed at the admission stage itself as infructuous. No costs.


(R. Rangarajan,)
Member(Admn.)

Dated : The 19th March 1996.
(Dictated in Open Court)

spr


25-3-96
Dkt.

1 Typing
① 3MBS
TYPED BY
COMPARED BY

DA 152/96
CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

R. Ranganathan
HON'BLE SHRI A. B. GORTHI : MEMBER(A)

~~HON'BLE SHRI~~

DATED: 19/3/

ORDER/JUDGMENT

M.A. NO./R.A./C.A. NO.

IN
102/96
O.A. NO.

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED ✓

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS ✓

* * *

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण/DESPATCH

29 MAR 1996

हैदराबाद बेंच
HYDERABAD BENCH